

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2141
ANSWERED ON 14.03.2023

PLI SCHEME IN FOOD PROCESSING SECTOR

2141. SHRI C. LALROSANGA

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether it is true that the Government has a Production Linked Incentive (PLI) scheme for Food Processing Sectors, if so, the details thereof along with the amount of outlay of funds made for this scheme;
- (b) the manner by which this scheme will benefit the North Eastern Region;
- (c) the number of applications received from North Eastern Region so far along with the number of applicants selected; and
- (d) whether the Government has any proposal to introduce Production Linked Incentive (PLI) for Nutraceutical sector, if so, the details thereof and the time by which it will be introduced?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a). Yes, Sir. The Union Cabinet in its meeting on 31.03.2021 approved the Central Sector Scheme- "Production Linked Incentive Scheme for Food Processing Industry (PLISFPI)" to support creation of global food manufacturing champions commensurate with India's natural resource endowment and support Indian brands of food products in the international markets with an outlay of ₹10,900 crores. The implementation of the scheme would facilitate expansion of capacity of processed food products and create employment. The first component of the Scheme relates to incentivising manufacturing of four major food product segments viz. Ready to Cook/ Ready to Eat (RTC/ RTE) foods including Millets based products, Processed Fruits and Vegetables, Marine Products and Mozzarella Cheese. The second component relates to production of Innovative/ Organic products of Small and Medium Enterprises, including Free Range - Eggs, Poultry Meat, Egg Products in these four segments. The third component relates to support for branding and marketing abroad to incentivise emergence of strong Indian brands. From the savings, one more component for Millet based products has been added in the year 2022-23 with an outlay of ₹800 crores.

(b) & (c). The Scheme is not specific to any State or region. One application from the North Eastern Region, of M/s Sanna Enterprises, for Millet based products, was received and selected. However, various Food Processing Units located in the North Eastern States, covered under the Production Linked Incentive (PLI) Scheme are as under:

S. No.	Name of the Applicant	District	State
1	Sanna Enterprises	Dimapur	Nagaland
2	Bikaji Foods International Limited	Kamrup	Assam
3	Prataap Snacks Limited	Kamrup (2 Units)	Assam

(d). The Government constituted a Task Force on Nutraceutical Sector under the Chairmanship of the Principal Scientific Adviser to the Government of India in December, 2021 to evolve a road map to provide a thrust to Nutraceutical Sector and facilitate unlocking of the sector's growth potential by addressing the challenges the industry is facing. The Ministry of Food Processing Industries is a member of this Task Force.
